Celebration of International Year of the Tribals

3429. SHRIMATI KAMLA SINHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that 1992 has been declared as "International year of the Tribals" by the United Nations; and

(b) if so, whether Government propose to observe it and if so, the details thereof?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir. The Year 1993 has been declared "The International Year for the World's Indigenous People", which does not come Tribals.

(b) Does not arise.

Educational grants for the benefits of Anglo-Indians

3430. SHRI JAGADISH JANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the total amount of educational grants disbursed for the benefit of the Anglo-Indian under Article 337 of the Constitution during the last three years;

(b) whether Anglo-Indian Association/ Educational Institutions/students were the beneficiaries of the grants:

(c) if so, the names/addresses thereof along with the details of the total grants received by each and the purpose for which the same were utilized during the said period; and

(d) the names of State Governments responsible for disbursement of grants and the name of the agency which monitors the grants?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) An amount of Rs. 30,000/- has been released to the Inter-State Board of Anglo-Indian Education during the last three years at the rate of Rs. 10,000/- per year for meeting a part of the expenditure on maintenance and running of the institution.

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(d) The grant to the Board is being released directly to them. The Ministry of Human Resource Development monitors utilisation of the grant by obtaining utilisation certificates from the Board every year.

Improvement in the examination system

3431. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RE-SOURCE DEVELOPMENt be pleased to state:

(a) whether Government are aware of the increasing number of cases of unfair means being reported every year at the time of written Annual Examination conducted by the CBSE, Delhi:

(b) if so, the total number of such cases reported during the years 1990 and 1991, the number of times papers set by Central Board of Secondary Education were required to be revised on the basis of complaints received indicating the nature of complaints including harassment to supervisors/teachers on examination duties;

(c) whether any scheme for laying more emphasis for passing of students on the basis of evaluation/assessment of progress made by them quarterly instead of holding written Examination annually under consideration of Government; if so, the outcome thereof and if not the reasons therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir,

(b) and (c) A statement is laid on the Table of the Sabha.

Statement

According to the information furnished by the CBSE, the total number of cases involving use of unfair means reported during the year 1990 and 1991 are given below:—

1996	1991
1779	1971

Secondary Examination		
(Class X)	4:	22-584
Sr. Secondary Examination		
(Class XII)	312	440

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